

[English]

National Housing Scheme for all Sections of Society

3021. SHRI SHARAD DIGHE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Government are contemplating to formulate shortly a national housing scheme envisaging accommodation for all sections of society ; and

(b) if so, when and the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) and (b) . The schemes for meeting the housing needs in the country are under formulation for incorporation in the Seventh Five Year Plan which is likely to be finalised soon.

Residential Accommodation for NDMC Employees

3022. SHRI CHITTA MAHATA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Directorate of Estates allot residential units to the New Delhi Municipal Committee's employees.

(b) if so, the details thereof and if not, the reasons therefor ;

(c) whether NDMC employees have not been allotted residential units by the NDMC so far and are waiting for the last 15 years ; and

(d) if so, the steps being taken in this regard ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) and (b) . New Delhi Municipal Committee is not an eligible office for allotment of general pool residential accommodation controlled by the Directorate of Estates. However, a few units of general pool accommodation have been placed at the disposal of New Delhi Municipal Committee for allotment to their employees.

(c) Yes, Sir. A number of employees are waiting for allotment of municipal accommodation.

(d) New Delhi Municipal Committee is taking necessary steps to secure allotment of land from Government of India and Delhi Development Authority for construction of their staff quarters and also requested Delhi Development Authority to provide flats for allotment to its employees on hire purchase basis.

Construction of Quarters for Central Government Employees in Bangalore

3023. SHRI V. S. KRISHNA IYER : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the existing Government quarters for Central Government employees in Bangalore city are not sufficient to meet the demands of the employees ;

(b) whether there is any proposal to construct more quarters in Bangalore city for the use of Central Government employees ; and

(c) whether Government approached the State Government or the Bangalore Development Authority for allotment of land for construction of quarters ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Yes, Sir.

(b) Yes, Sir. There is a proposal to construct about 170 quarters of various types.

(c) C. P. W. D. had approached the Bangalore Development Authority for allotment of land for construction of quarters.

Opening of Composite Rural Training and Technology Centres

3024. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

(a) whether there is any proposal to open composite Rural Training and Technology Centres in the various States during this year ; and